THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

No. HCM. III/ 255/ 2016/

Dated, Shillong the 19th December 2016

Pursuant to notification no. HCM. III/ 255/ 2016/ 445A dated 16th November 2016, it is notified to all concerned that on urgent mentioning, made before the Registry, by the advocate/ petitioner-in-person, the concerned Registrar/ Joint Registrar/ Deputy Registry, on duty, will inform Hon' ble Mr. Justice Ved Prakash Vaish, the vacation Judge w.e.f. 05.01.2017 to 25.01.2017, and on his Lordship's instructions, the matter will be listed on such date, which shall be notified, thereafter.

By order,

REGISTRAR GENERAL

Memo No. HCM, III/ 255/ 2016/1781A

Dated, Shillong the 19th December 2016

Copy for information to: -

- The Joint Registrar –cum– Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- The Joint Registrar –cum– OSD in Hon'ble the Chief Justice's Secretariat, High Court of Meghalaya, Shillong.
- 3. The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 4. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
- 5. The P.S to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.
- 6. The P.A to Registrar General, High Court of Meghalaya, Shillong.
- 7. The Advocate General, High Court of Meghalaya, Shillong.
- 8. The Registrar (Administration); High Court of Meghalaya, Shillong.
- 9. The Joint Registrar, High Court of Meghalaya, Shillong.
- 10. The Deputy Registrars, High Court of Meghalaya, Shillong.
- 11. The Chief Librarian, High Court of Meghalaya, Shillong.
- 12. The Superintendent (Judl.), High Court of Meghalaya, Shillong.

13. The Central Government Counsel, High Court of Meghalaya, Shillon	13.	The	Central	Government	Counsel,	High	Court	of	Meghalaya,	Shillon	g
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- 14. Mr. ______, Sr. Advocate, High Court of Meghalaya, Shillong.
- 15. President / Secretary, High Court Bar Association, Shillong.
- 16. President / Secretary, Shillong Bar Association, Shillong.
- 17. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 18. Notice Board.
- 19. Office File.

REGISTRAR GENERAL